

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No. 140 - IA/255(AHM)2023
ITEM No. 141 - IA/309(AHM)2023
ITEM No. 142 - IA/469(AHM)2023
In
CP(IB) 388 of 2018

Proceedings under Section 7 IBC

IN THE MATTER OF:

Central Bank of India
V/s
Cure Life Care Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 17/05/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

Ms. Prutha Bhavsar, Advocate i/b Ms. Natasha Shah, Advocate for the Applicant in IA/255(AHM)2023 and IA/309(AHM)2023
Mr. Dhiren R Dave, Advocate for the Applicant in IA/469(AHM)2023
Ms. Shivani Lad, Advocate for Mr. Aditya Gundecha, Advocate.

ORDER

IA/255(AHM)2023 & IA/309(AHM)2023

Due to paucity of time, as the Hon'ble Member (J) is to hold another Bench in post-lunch session, matter stands adjourned to 25.07.2023.

IA/469(AHM)2023

The matter stands adjourned to 19.06.2023

-SD-

**KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)**

-SD-

**SHAMMI KHAN
MEMBER (JUDICIAL)**